GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1056 TO BE ASNWERED ON 21.07.2017

REHABILITATION OF TRAFFICKED VICTIMS

1056. SHRI MALYADRI SRIRAM: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the sensitization workshops and seminars conducted by the Government for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking and commercial sexual exploitation during the last three years and the current year;
- (b) the number of Protective and Rehabilitation (P&R) homes that have been set up for such victims during the said period;
- (c) the details of the vocational training provided to such victims and results thereof; and
- (d) the details of the periodic inspections conducted by the Monitoring Committees constituted at the Central, State and District level during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

- (a) This Ministry provides assistance to the implementing agencies for organizing sensitization workshops/seminars under the component 'Prevention' of the Ujjawala Scheme, a comprehensive scheme for Prevention of Trafficking and Rescue, Rehabilitation and Re-Integration of victims of Trafficking for Commercial Sexual Exploitation. During the year 2015-16, the number of new projects sanctioned having 'Prevention' component was 25. As per revised scheme guidelines under implementation with effect from 01.04.2016, an amount of Rs 1,00,000/- annually is provided to the implementing agencies for 'Prevention' component. During the years 2016-17 and 2017-18, no proposal having 'Prevention' component of Ujjawala Scheme have been approved
- (b) As on date, there are 162 Ujjawala Protective and Rehabilitation homes in the country under Ujjawala Scheme. During the years 2014-15 and 2015-16, the number of new Ujjawala projects sanctioned having 'Rehabilitaion' component was Nil and 13 respectively. No new projects have been sanctioned in years 2016-17 and 2017-18.
- (c) This Ministry provides support for vocational training to the implementing agencies. As per scheme guidelines, the implementing agencies are required to get the training imparted through recognized Vocational Training Institutes only. In cases where such institutes are unable to provide vocational training, the implementing agencies have to make alternative arrangement for vocational training.
- (d) The scheme guidelines provide for inspection at the State Governments /Union Territory Administrations at least twice a year to review the project. The continuation grant to the implementing agency is released based on satisfactory Government performance reported by the State Governments/Union Territory Administrations. Based on the recommendation report submitted by the State Governments/Union Territory Administrations, continuation grants have been released to 167 implementing agencies in 2014-15, 210 implementing agencies in 2015-16, 21 implementing agencies in 2016-17 and 7 implementing agencies in 2017-18 (As on 18-07-2017).
